

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 311)

[English]

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Insertion of new article 15A)

[English]

SHRI THAMPAN THOMAS (Mavelikara) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI THAMPAN THOMAS : I introduce the Bill.

AGRICULTURAL WORKERS (PAYMENT OF PENSION, FIXATION OF MINIMUM WAGES, COMPULSORY INSURANCE AND OTHER AMENITIES) BILL

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide for pension, provident fund, minimum wages and amenities for agricultural workers.

MR. DEPUTY SPEAKER : The question is :

“That the leave be granted to introduce a Bill to provide for pension, provident fund, minimum wages and other amenities for agricultural workers.

The motion was adopted.

SHRI B. V. DESAI : I introduce the Bill.

INDIAN NATIONALS LIVING ABROAD (REPRESENTATION IN PARLIAMENT AND STATE LEGISLATURES) BILL*

[English]

SHRI B. V. DESAI (Raichur) : I beg to move for leave to introduce a Bill to provide representation in Parliament and State Legislatures to Indian nationals living abroad.